Annex XI

Format of declaration of the institution in the premises of which the extension counter is to be opened

1. We have requested
for the benefit of the following persons attached to the above institution. @ * Workers) * Staff/Employees) * Staff/Employees) * Students) * Teachers) @ (where there are more than one institution being managed by the authority issuing this lette which are also to be benefited by the extension counter, the names of these institutions, thei
for the benefit of the following persons attached to the above institution. @ * Workers) * Staff/Employees) * Staff/Employees) * Students) * Teachers) @ (where there are more than one institution being managed by the authority issuing this lette which are also to be benefited by the extension counter, the names of these institutions, thei
above institution. @ * Workers
 * Workers
 * Students * Teachers @ (where there are more than one institution being managed by the authority issuing this lette which are also to be benefited by the extension counter, the names of these institutions, their
 * Students * Teachers @ (where there are more than one institution being managed by the authority issuing this lette which are also to be benefited by the extension counter, the names of these institutions, their
@ (where there are more than one institution being managed by the authority issuing this lette which are also to be benefited by the extension counter, the names of these institutions, their
@ (where there are more than one institution being managed by the authority issuing this lette which are also to be benefited by the extension counter, the names of these institutions, their
which are also to be benefited by the extension counter, the names of these institutions, their
attached separately to each of the institutions, the name and the distance of their bankers should also be indicated separately.)
 * Strike out whichever is not applicable. 2. (a)
2. (a)(Name of the bank and place) is our principal banker.
We also deal with the following bankers (give names of bankers and their distance from the institution)
1
2

3. _____

(b) Extent of our Accounts with the principal banker and other bankers as on _____20 . (latest position please)

	Name of the bank	Type of account/s Maintained	Amount Rs. lakh
1.			
2.			
3.			

3. We undertake to provide necessary accommodation for the extension counter

within the premises of our institution (mentioned at Sr. No.1 above)

- 4. We have no objection to the bank to provide safe deposit lockers and allow outsiders also to have access to the extension counter.
- 5. If the extension counter is allowed to a bank other than the principal banker, the

reasons therefor.

6. Whether a similar letter to any other banker for the purpose has been issued.

(Signature of Competent Authority on behalf of the institution mentioning designation and seal, if any)